

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3006
ANSWERED ON:05.09.2007
ALLOTMENT OF FOREST AREAS TO INDUSTRIAL HOUSES
Gamang Shri Giridhar;Oram Shri Jual

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the extent of forest areas allotted to various Industrial Houses in different states to set up Industries by the Ministry;
- (b) the extent to which the environmental norms have been observed;
- (c) the details of proposals from the Public and Private Sector Companies received by the Union Government for environmental clearance for setting up of the Industrial Units; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (THIRU S. REGUPATHY)

- (a) & (b) So far, about 23.8 ha of forest land has been diverted under the provisions of the Forest (Conservation) Act 1980 for setting up of eight (8) industries. While approving these projects under the Forest (Conservation) Act 1980, the condition of Compensatory Afforestation is invariably stipulated to compensate the loss of forests.
- (c) & (d) The information is being collected from the State / UT Governments.